COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1137 of 2019
IN
DFR No. 2125 of 2019

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:-

All India Power Engineers Federation. …Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Pranav Sachdeva
Ms. Neha Rathi
Mr. Jatin Bhardwaj

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-2

Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Aparajita Upadhayay for R-3

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-5

ORDER

Arguments heard. Appellant is permitted to file his note of arguments by 16.09.2019.

Order is reserved.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj